

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 609
IB/197/ND/2024

IN THE MATTER OF:
M/s. Ms. Smriti Bhatia

...PETITIONER

Vs.

Goa Inn Private Limited

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 29.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Mr. Swapnil Gupta, Mr. Vaibhav Mendiratta and Mr. Abhinav Mishra, Advs. Mr. Sumesh Dhawan and Mr. Shaurya Shyam, Advs.

For the Respondent/Corporate Debtor :Mr. Aman Bhalla, Adv.

ORDER

Due to paucity of time, the matter is adjourned to **03.06.2024**.

Sd/-
(Court Officer)